





COMMISSIONER OF INCOME TAX DELHI IV ..... Appellant

versus

DLF UNIVERSAL LTD. .... Respondent

+ **ITA 176/2010**

COMMISSIONER OF INCOME TAX ..... Appellant

versus

DLF UNIVERSAL LTD. .... Respondent

+ **ITA 264/2010**

COMMISSIONER OF INCOME TAX ..... Appellant

versus

DLF LTD ..... Respondent

+ **ITA 326/2010**

COMMISSIONER OF INCOME TAX DELHI IV ..... Appellant

versus

DLF UNIVERSAL LTD. .... Respondent

Through : Sh. N.P. Sahni and Sh. Nitin Gulati,  
Advocates, for appellants in Item Nos. 1 to 11.

Ms. Kavita Jha and Sh. Vaibhav Kulkarni,  
Advocates, for respondents in Item Nos. 1 to 11.

**CORAM:**

**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

**HON'BLE MS. JUSTICE DEEPA SHARMA**

**ORDER**

% **10.09.2015**

These appeals have been received on transfer. List on  
30.11.2015, for final hearing.

**S. RAVINDRA BHAT, J**

**DEEPA SHARMA, J**

**SEPTEMBER 10, 2015**

**'ajk'**